

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 286 of 2015 in  
DFR No. 1344 of 2015**

**Dated: 11<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Jharkhand BijliVitrans Nigam Ltd. ....Appellant(s)  
Versus  
Sri Ram Steels &Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr.HimanshuShekhar  
Mr.AabhasParimal  
Mr.Navin Kumar

Counsel for the Respondent(s) : Mr.Mohit Kr. Shah for R-1  
Mr.FarrukhRasheed for R-2

**ORDER  
(Appl. for condonation of delay)  
IA No. 286 of 2015**

List the matter on **12.01.2016.**

**(I.J. Kapoor)  
Technical Member  
Pr/kt**

**(Justice Ranjana P. Desai)  
Chairperson**